

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. CP/220(MB)2023

IN THE MATTER OF

Destination Industrial Parks Private Limited ... Petitioner

Section 66 of Companies Act, 2013

Order Delivered on 01.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RD of WR: Mr. Altap Shaikh AD (VC)

For the Income Tax Department: Adv Prachi Wazalwar (VC)

For the Respondent: CA Harsh C. Ruparelia (PH)

ORDER

CP/220(MB)2023 – Reserved for orders.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/